

CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

CP 159/2006 OA 2360/2004

New Delhi, this the 16th day of May 2006

HON'BLE MR. V.K. MAJOTRA, VICE-CHAIRMAN (A) HON'BLE MR. MUKESH KUMAR GUPTA, MEMBER (J)

Smt. Ramesh, wife of Late Shri Bishamber working as a part time sweeper-cum-Frash in the O/o S.R.O. RMS 'SH' Dn, Hapur under Supdt. RMS 'SH' Dn. Saharanpur & the P.M.G. Bareilly Region, Bareilly, Address for service of notices

C/o Shri Sant Lal Advocate CAT Bar Room New Delhi-1.

...Petitioner.

(By Advocate Shri Sant Lai)

VERSUS

- Shri U. Sreenivasa Raghavan,
 Secretary, M.O. Communications & I.T.
 Dept. of Posts, Dak Bhawan, New Delhi 110 001.
- 2. Shri R.R. Pratap Singh, Postmaster General, Bareilly Region, Bareilly 243001.
- 3. Shri Satya Prakash, Supdt. RMS, 'SH' Division Saharanpur 274001.

...Respondents.

ORDER (ORAL)

By Hon'ble Mr. V.K. Majotra, Vice-Chairman (A):-

Learned counsel for applicant seeks and is allowed to withdraw present CP with liberty to resort to appropriate legal proceedings.

(Mukesh Kumar Gupta) Member (J)

(V.K. Majotra) Vice-Chairman (A)

Majohi

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